

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11869 of 2013-DB

[Arising out of Order-in-Original/Appeal No 79-DEMAND-2012 dated 19.03.2013 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

J K Paper Limited

P O Central Pump Mills,
Fort Songarh, TAPI GUJARAT-394660

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Vadodara Respondent

1st Floor, Central Excise Building, Race Course Circle,
Vadodara, Gujarat-390007

APPEARANCE :

Shri Anand Nainawati, Shri Ishan Bhatt, Advocates and Shri Sunil Vatvani Chartered Accountant for the Appellants

Shri Kalpesh P Shah, Asst. Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING : 18.04.2023

DATE OF DECISION: 02.05.2023

RAMESH NAIR :

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11856 of 2013-DB.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

KL